

Bill No. 237 of 2022

THE CONSTITUTION (AMENDMENT)
BILL, 2022

By

SHRI P.P. CHAUDHARY, M.P.

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BILL

further to amend the Constitution of India.

BE it enacted by Parliament in the Seventy-third Year of the Republic of India as follows:—

1. This Act may be called the Constitution (Amendment) Act, 2022. Short title.

Amendment of
the Seventh
Schedule.

2. In the Seventh Schedule to Constitution,—

(i) in List II – State List, entry 14 shall be omitted; and

(ii) in List III – Concurrent List, after entry 17B, the following entry shall be inserted, namely:—

“17C. Agriculture, including agricultural education and research, 5
protection against pests and prevention of plant diseases.”.

STATEMENT OF OBJECTS AND REASONS

Agriculture has got pivotal role in Indian economy. Though the share of agriculture in the national income is declining, it has a substantial share in Gross Domestic Production of the country. Agriculture is the mainstay of livelihood in rural areas. As nearly as 65 per cent. to 70 per cent. of our total population is engaged in agriculture related activities. Agriculture sector can be revitalized by concerted efforts to be made by the State Government as well as the Union Government. However, the role of the Union Government is negligible in the development of agriculture sector for the reason that agriculture has been listed in the State List and is considered as primary responsibility of the State Governments.

The Bill seeks to amend the Seventh Schedule to the Constitution with a view to transfer entry 14 of List II—State List pertaining to ‘Agriculture’, to List III—Concurrent List so that the Parliament and Central Government can also play their due role for development of agriculture.

Hence this Bill.

NEW DELHI;
November 23, 2022.

P.P. CHAUDHARY

ANNEXURE

EXTRACT FROM THE CONSTITUTION OF INDIA

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List II—State List

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14. Agriculture, including agricultural education and research,
protection against pests and prevention of plant diseases.

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List III—Concurrent List

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17B. Protection of wild animals and birds.

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(Sh. P.P. Chaudhary, M.P.)